

Bisnab Charan De and Another Vs Sarat Chandra Kar and Others

Court: Calcutta High Court

Date of Decision: April 22, 1914

Citation: 38 Ind. Cas. 487

Hon'ble Judges: D. Chatterjee, J; Chapman, J

Bench: Division Bench

Judgement

1. The entire ground in this case is covered by the authority of Jarip Khan v. Durfa Bewa 15 Ind. Cas. 476 : 16 C.L.J. 14 : 17 C.W.N. 59. The

appeal is dismissed with costs.